

the periodical 'Indian Information'; and if so, when?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN) : The question of revival of 'Indian Information' is under consideration.

SHRI T. R. DEOGIRIKAR: How long will it take to come to a decision?

SHRI G. RAJAGOPALAN: A decision will be arrived at as early as possible.

MR. CHAIRMAN: The questions are over.

WRITTEN ANSWERS TO QUESTIONS

LOSS CAUSED TO THE D.V.C.

*353. SHRI V. S. SARWATE: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether any action has been taken by Government to fix the responsibility for the loss caused to the Damodar Valley Corporation to the extent of one crore and sixty-four lakhs of rupees, mentioned in the report of the Rau Committee; and

(b) if so, who is responsible for the said loss?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, Annexure No. 106.]

CONSTRUCTION OF OIL REFINERY IN TROMBAY

*358. SHRI B. P. SINGH: Will the Minister for PRODUCTION be pleased to state:

(a) how far the construction of the oil refinery at Trombay has progressed; and

(b) when it is likely to start production?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) and (b). The Standard-Vacuum Refinery at Trombay Island went into production on 29th July 1954. The second refinery being constructed by Burmah-Shell in the same area, is likely to be ready during the first quarter of 1955 and was about 55 per cent, complete on 31st August 1954.

EXPENDITURE ON REFUGEE HOUSING

166. DR. R. P. DUBE: Will the Minister for REHABILITATION be pleased to refer to page 35 of the Report of the Ministry of Rehabilitation for the year 1953-54 and state the particular major heads of account under which the expenditure of Rs. 65 crores so far spent on the housing of displaced persons has been booked?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): The expenditure is debited under the following major heads of account:—

- (i) 'Q'—Loans and Advances by the Central Government.
- (ii) '81'—Capital Outlay on buildings outside revenue account.
- (iii) '72'—Capital Outlay on Industrial Developments. (Purchase of Shares.)
- (iv) '57'—Miscellaneous Expenditure on Displaced Persons.

RECOVERY OF LOAN GIVEN TO WEST BENGAL GOVERNMENT

167. DR. R. P. DUBE: Will the Minister for REHABILITATION be pleased to refer to para. 59 on page 21 of the Report of the Ministry of Rehabilitation for the year 1953-54 and state:

(a) the number of years in which the loan of Rs. 80 lakhs given to the Government of West Bengal for the